



सत्यमेव जयते



INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

No.TOP/ *541*
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

Phone: 044-22502047

044-22502082

FAX NO. 044-22502046

Website: ipindia.nic.in

Date : *8/7/13*

E-MAIL: tmrchennai@nic.in

To,
~~Shri.~~ **J.K.YADAV,**
SR. TECHNICAL DIRECTOR,
NIC, UDYOG BHAVAN,
NEW DELHI.

Sub: Request to host the opposition [REDACTED] Causelist for the month of **JULY 2013.**

Sir,

I am attaching herewith the Opposition causelist for the month of **JULY, 2013** of Trade Marks Registry, Chennai, for hosting the same in our Opposition Hearing Board link in TMR website.

Yours faithfully,

V. Natarajan
(V.NATARAJAN)

DEPUTY REGISTRAR OF TRADE MARKS
HEAD OF OFFICE

Encl: as above

CC: Shri.K.Murugesan, Technical Director, NIC, IPO/TMR, Chennai



सत्यमेव जयते



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

ADJOURNMENT HEARING DATE -15/07/2013

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	623534	721357	11.00 AM	K & S PARTNERS & V.BAGHYARAGHAVAN	
2	626596	192697	11.15 AM	PAUL G.BRAHMAKULAM & WORLDWIDE REGISTRATION BUREAU	
3	667444	716876	12.00 PM	P.C.N.RAGHUPATHY & BAL PHARMA LTD	
4	667748	717693	12.15 PM	HOLLA ASSOCIATES & L.R.SWAMI & CO	
5	667754	717692	12.30 PM	HOLLA ASSOCIATES & L.R.SWAMI & CO	



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -15/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
6	671386	722645	2.15 PM	DEPENNING & DEPENNING & CHANDRAKANT M.JOSHI	
7	673999	205518	2.30 PM	R.K.DEWAN & CO & REMFY & SAGAR	
8	676174	82299	2.45 PM	V.BALAKRISHNAN & V.BAGHYARAGHAVAN	
9	677070	711613	3.00 PM	ARJUN T.BHAGAT & CO & INDIA LAW SERVICES	



सत्यमेव जयते

**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -16/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINALDISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	677578	96025	11.00 AM	DEPENNING & DEPENNING & MADAMSER & CO	
2	678576	744682	11.15 AM	DEPENNING & DEPENNING & RVR ASSOCIATES	
3	686339	717374	11.30 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
4	692625	734226	11.45 AM	ANAND & ANAND & R.K.DEWAN & CO	



कर्मण्येवाङ्गते

**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -16/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
5	694597	716545	12.00 PM	DEPENNING & DEPENNING & VISHESH & ASSOCIATES	
6	698530	714594	12.15 PM	DEPENNING & DEPENNING & MANGALA REGISTRATION SERVICES	
7	698661	716371	12.30 PM	A.K.RAVINTHERANATH & PRINCEPS PHARMACEUTICALS PVT LTD	



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY- 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -17/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINALDISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	707453	716878	11.00 AM	RAO & RAO & BAL PHARMA LTD	
2	707458	234840	11.15 AM	ANAND & ANAND & INTLL ADVOCATE	
3	709685	184577	11.30 AM	V.BALAKRISHNAN & ARORA REGISTRATION SERVICES	
4	711636	81623	11.45 AM	ARORA REGISTRATION SERVICES & INTERNATIONAL TRADEMARKS BUREAU	
5	712315	715416	12.00 PM	DEPENNING & DEPENNING & MANGLA REGISTRATION SERVICES	



No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY- 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -17/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	712683	196136	12.15 PM	KAMATH & KAMATH & CHANDRAKANT M.JOSHI	
7	721175	730498	12.30 PM	UNIQUE TRADE MARK SERVICE CENTRE & DELHI REGISTRATION SERVICES	
8	722600	725075	12.45 PM	KHODAY BREWERIES LIMITED & DELHI REGISTRATION SERVICES	
9	722633	215860	2.15 PM	L.R.SWAMI & CO & HARIKRISHNA S.HOLLA	
10	728800	720322	2.30 PM	KHODAY BREWERIES LIMITED & ANGELINA TALUKDAR	



सत्यमेव जयते

**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -22/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	728921	226721	11.00 AM	R.K.DEWAN & CO & V.BAGHYARAGHAVAN	
2	728965	713405	11.15 AM	L.R.SWAMI & CO & LALJI ADVOCATES	
3	733368	735918	11.30 AM	MARKS & TRADE & L.R.SWAMI & CO	
4	734138	724713	11.45 AM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	
5	734163	724714	12.00 PM	TRICONS & INTERNATIONAL TRADE MARKS BUREAU	



सत्यमेव जयते

No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -22/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
6	734621	724969	12.15 PM	INPRO TRADE MARKS SERVICES & REMFY & SAGAR	
7	749006	226742	12.30 PM	DEPENNING & DEPENNING & TAS & CO	
8	756095	228535	12.45 PM	V.BALAKRISHNAN & C.VENKATASUBRAMANIAM	
9	756095	228536	2.15 PM	V.BALAKRISHNAN & C.VENKATASUBRAMANIAM	
10	756095	228781	2.30 PM	V.BALAKRISHNAN & UNION TRADE MARK COMPANY	
11	756398	735278	2.45 PM	L.R.SWAMI & CO & ARORA REGISTRATION SERVICES	



सत्यमेव जयते

No.TOP/

**Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**



OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -23/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	759959	723711	11.00 AM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
2	762505	721406	11.15 AM	KHODAY INDIA LIMITED & LALL & SETHI	
3	768788	717214	11.30 AM	DEPENNING & DEPENNING & ARISTO PHARMACEUTICALS LTD	
4	769032	716913	11.45 AM	MARKS & TRADE & ARJUN T.BHAGAT & CO	
5	769306	716953	12.00 PM	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICES	
6	769330	228081	12.15 PM	V.BALAKRISHNAN & CHANDRAKANT M.JOSHI	



सत्यमेव जयते



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -23/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
7	770016	105033	12.30 PM	DEPENNING & DEPENNING & P.K.ARORA REGISTRATION SERVICE	
8	777715	247020	12.45 PM	C.VENKATASUBRAMANIAM & MOHAN ASSOCIATES	
9	778493	172489	2.15 PM	SUN PHARMACEUTICALS INDUSTRIES LTD & C.DANIEL & GLADYS	
10	779307	716627	2.30 PM	RAO & RAO & JEHANGIR GULABBHAI	
11	779325	250403	2.45 PM	ASHOK KUMAR J.DAGA & MADAMSER & CO	
12	779556	92526	3.00 PM	RAO & RAO & TITUS & CO	



सत्यमेव जयते

No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.LR

ADJOURNMENT HEARING DATE -24/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	781271	173279	11.00 AM	L.R.SWAMI & CO & V.BAGHYARAGHAVAN	
2	782384	198650	11.15 AM	M.K.RAO & NEON LABORATORIES LIMITED	
3	782745	208282	11.30 AM	ASHOK KUMAR J.DAGA & L.R.SWAMI & CO	
4	783060	716979	11.45 AM	L.R.SWAMI & CO & Y.J.TRIVEDI & CO	
5	783583	720607	12.00 PM	KAMATH & KAMATH & M.P.MIRCHANDANI & CO	
6	783714	238979	12.15 PM	V.BAGHYARAGHAVAN & THE ACME COMPANY	
7	785229	727016	12.30 PM	DEPENNING & DEPENNING & ARJUN T.BHAGAT & CO	
8	785969	721600	12.45 PM	MARKS & TRADE & RAH INDIA	



सत्यमेव जयते

No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE – 24/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
9	786108	714770	2.15 PM	MARKS & TRADE & RAH INDIA	
10	786145	721512	2.30 PM	L.S.DAVAR & CO & MAHTTA & CO	
11	786163	168635	2.45 PM	MARKS & TRADE & LALJI ADVOCATES	
12	786327	166553	3.00 PM	L.S.DAVAR & CO & LALL LAHIRI & SALHOTRA	
13	786396	162914	3.15 PM	F.C.SHAH & CO & REMFY & SAGAR	
14	786605	720001	3.30 PM	L.S.DAVAR & CO & LALL LAHIRI & SALHOTRA	
15	789294	717257	3.45 PM	ZEUSIP & ARJUN T.BHAGAT & CO	



सत्यमेव जयते

No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY – 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -25/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	782325	235658	11.00 AM	WORLDWIDE REGISTRATION BUREAU & DELHI REGISTRATION SERVICE	
2	783720	200498	11.15 AM	V.BALAKRISHNAN & WORLDWIDE REGISTRATION BUREAU	
3	789654	719332	11.30 AM	BABU ASSOCIATES & Y.J.TYRIVEDI & CO	
4	789656	720080	11.45 AM	BABU ASSOCIATES & VARIKASERY & VARIKASERY	
5	791256	719918	12.00PM	RAMANATH & ASSOCIATES & BAJAJ REGISTRATION SERVICES	
6	791261	723730	12.15 PM	RAMANATH & ASSOCIATES & V.G.PARULKAR	
7	791266	717408	12.30 PM	R.K.DEWAN & CO & A.P.R ASSOCIATES	



No.TOP/

Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY- 2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE-25/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	791497	183040	12.45 PM	MOHAN ASSOCIATES & L.R.SWAMI & CO	
9	791785	182185	2.15 PM	V.BALAKRISHNAN & VARIKASERY & VARIKASERY	
10	792808	723128	2.30 PM	KURLON LIMITED & DELHI REGISTRATION SERVICE	
11	792586	214819	2.45 PM	RAO &RAO & JEHANGIR GULLABBHAI	
12	793729	229125	3.00 PM	P.C.N.RAGHUPATHY & BHARAT SHAH & CO	
13	793730	722292	3.15 PM	P.C.N RAGHUPATHY & WORLDWIDE REGISTRATION BUREAU	
14	793871	175062	3.30 PM	C.DANIEL & GLADYS & PRATHIBA M.SINGH	
15	794420	172482	3.45 PM	C.DANIEL & GLADYS & TEXMO INDUSTRIES	



सत्यमेव जयते

No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY-2013

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -29/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	794430	175857	11.00 AM	M.P.MIRCHANDANI & CO & TEXMO INDUSTRIES	
2	794444	175858	11.15 AM	M.P.MIRCHANDANI & CO & TEXMO INDUSTRIES	
3	794458	172477	11.30 AM	M.P.MIRCHANDANI & CO & TEXMO INDUSTRIES	
4	794458	175856	11.45 AM	M.P.MIRCHANDANI & CO & TEXMO INDUSTRIES	
5	794536	197340	12.00 PM	C.DANIEL & GLADYS & VISHESH ASSOCIATES	
6	795228	178274	12.15 PM	DELHI REGISTRATION SERVICES & KEDIA VANASPATI LTD	
7	797083	721041	12.30 PM	HARIKRISHNA S.HOLLA & PARTH PARENTAL PVT LTD	



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF JULY

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -29/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
8	797937	238933	12.45 PM	MOHAN ASSOCIATES & SAMEER UDYOG	
9	797946	719226	2.15 PM	MOHAN ASSOCIATES & PURI REGISTRATION SERVICE	
10	798014	208683	2.30 PM	KHODAY BREWERIES LTD & LALL & SETHI	
11	798014	209564	2.45 PM	KHODAY BREWERIES LTD & LALL & SETHI	
12	799518	727388	3.15 PM	V.NARAYANA RAO & SHYAM BIDI WORKS LTD	
13	799519	727389	3.30 PM	V.NARAYANA RAO & SHYAM BIDI WORKS LTD	
14	799831	178141	3.45 PM	TRICONS & INTTL ADVOCATE	
15	799833	178143	4.00 PM	TRICONS & INTTL ADVOCATE	



No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING FOR THE MONTH OF JULY

BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R

ADJOURNMENT HEARING DATE -30/07/2013

THE FOLLOWING MATTERS ARE FIXED FOR FINAL DISPOSAL

S NO	APPLICATION NO	OPP NO	TIME	AGENT NAMES	REMARKS
1	794438	175859	11.00 AM	M.P.MIRCHANDANI & CO & TEXMO INDUSTRIES	
2	799832	178142	11.15 AM	TRICONS & INTLL ADVOCATE	
3	803231	722190	11.30 AM	APR ASSOCIATES & INTLL ADVOCATE	
4	807718	712362	11.45 AM	WORLDWIDE REGISTRATION BUREAU & LALJI ADVOCATES	
5	800472	253516	12.00 PM	G.RAMJI & C.DANIEL & GLADYS	
6	805562	721556	12.15 PM	UNIQUE TRADE MARK SERVICE CENTRE & NEON LABORATORIES LTD	
7	809171	717402	12.30 PM	MOHAN ASSOCIATES & M.P.MIRCHANDANI & CO	
8	800472	251044	12.45 PM	G.RAMJI & NEON LABORATORIES LTD	

